

(c) whether the actual users requiring this special type of jelly were also advised by Government to get their demands from the recognised manufacturers; and

(d) if so, the names of the parties to whom Government intimated this and what were the comments offered by them and the date on which the Government intimated to the actual users to get their requirements of jelly from the recognised manufacturers and that of receipt of comments from them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) No, Sir.

(b) Does not arise.

(c) and (d). M/s. Richardson Hindustan, who required the special type of jelly had already contacted the various manufacturers for their requirements. They reported that the samples made available to them by the manufacturers had failed to satisfy because of the presence of readily carbonisable matter and offensive odour, among other causes. Their complaints were brought to the notice of the manufacturers concerned by the Government and ultimately M/s. Savita Chemicals were able to produce a sample which was found by the Indian Institute of Petroleum to pass all tests, excepting that of viscosity which was slightly lower than required, and that the sample, subject to some further tests on storage stability should, in the opinion of the Institute, prove satisfactory.

RELAXATION OF IMPORT OF JELLY IN FAVOUR OF M/S. HINDUSTAN RICHARDSON.

5543. **SHRI B. N. BHARGAWA :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether M/s. Hindustan Richardson in whose favour Government have made relaxation for import of Jelly made joint efforts for developing Vicks grade jelly with other recognised manufacturers of jelly ;

(b) if so, the names of those jelly manufacturers, the comments from any one of the recognised test houses on samples developed with regard to the suitability of improving the quality of jelly, and the recommendations thereon with the details thereof along-with the date of receipt of the report ;

(c) whether M/s. Hindustan Richardson did not make joint effort with manufacturers of jelly and if so, whether Government asked for the reason therefor; and

(d) the date on which it was done, the date of receipt of reply from M/s. Hindustan Richardson, and the contents of same ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

(b) M/s. Richardson Hindustan had made joint efforts with M/s. Savita Chemicals, in this connection, to develop a jelly of suitable qualities. At the instance of the Government, the matter was further referred to the Indian Institute of Petroleum, whose report was received on 18-11-1967. According to them, the last sample prepared by M/s. Savita Chemicals passed all tests, excepting that of viscosity.

(c) and (d). Do not arise in view of answer given to (a) and (b) above.

IMPORT OF VICKS GRADE JELLY BY M/S. HINDUSTAN RICHARDSON

5544. **SHRI B. N. BHARGAWA :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :